

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 36

IA No. 968/20 311/21

1474/22

25/2022

141/21 25/2022

In

CP(IB) No. 08/Chd/Chd/2017

(Admitted)

Under Section 10 & 60(5) & 32 A IBC 2016 &

R 11, NCLT Rules 2016

In the matter of:-

Super Multicolor Printers Pvt. Ltd.

...Petitioner/Financial Creditor

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 18.12.2023.

Sd/-
Court Officer

November 9, 2023
TNV